

[Shri R. Venkataraman]

solemn assure that no measure which this Government will undertake will in any way affect the interests of agriculture or go to the detriment of agriculture and to the development of industry.

Sir, the next point which I want to deal with is inflation.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): I think you can deal with this point after lunch.

The House stands adjourned till 2 P.M.

The House then adjourned for lunch at fifty-nine minutes past twelve of the clock.

The House reassembled after lunch at one minute past two of the clock. [The Vice-Chairman (Shri R. R. Morarka) in the Chair].

#### RE. CERTAIN REMARKS MADE IN THE HOUSE—contd.

SHRI BHUPESH GUPTA: Sir, I have a request to make, and my humble request to you. Sir, is to convey it to the Chairman that the words that Mr. Khuswant Singh use against me, calling me\*\*\* and a \*\*\*, should not be expunged. The hon. Chairman gave the ruling and I would request him, through you, to reconsider this ruling and retain these words used against me\*\*\* because I would like the country to know that I have been called by this name and that I am such a person. Therefore, my honest request through you, Sir, to him and to the office is that these two words which have been expunged, by the Chairman—even if they are unparliamentary—should be retained. It is my request, and an humble request,—I am the aggrieved party—to restore these two words in the proceedings

and direct the press to publish that this gentleman called me\*\*\*.

SHRI N. K. P. SALVE: Sir, it is a question of the dignity of the House. Something which is unparliamentary, cannot be allowed to remain on the record of the proceedings of the House, and, Sir, if Bhupeshda says something which is unparliamentary, we protest against it. He is our senior leader and if someone else says something which is unparliamentary, we would certainly want that to be expunged, and this is not a matter which he should look upon emotionally. You should convey our sentiments also.

श्री लाडली मोहन निगम (मध्य प्रदेश) :  
उपसभाध्यक्ष महोदय, मेरा निवेदन यह है कि  
यहां की जो सारी कार्यवाही आप दर्ज करते  
हैं, वह आज के काम के लिए नहीं है। कौन  
आदमी क्या कहना है, इससे मुझे मतलब नहीं  
है, क्या पार्लियामेंट्री है और क्या मार्लियामेंट्री  
नहीं है, इस पर बहस नहीं है। मैं चाहता  
हूँ कि हिंदुस्तान की आने वाली पीढ़ी जब  
चालीस-पचास वर्ष के बाद हमारे . . . . .  
(Interruptions)

SHRI BHUPESH GUPTA: It is my privilege, Sir, to have the words which have been uttered against me, retained. After all, . . .

श्री लाडली मोहन निगम : मैं चाहता हूँ  
कि चालीस-पचास वर्षों के बाद हिंदुस्तान की  
आने वाली पीढ़ी जब इन सदनों की कार्यवाही  
पढ़ें तो वह इन लोगों का मूल्यांकन कर सकें।  
इस वास्ते ऐतिहासिक दृष्टि से जो आज यह  
घटना हुई है ताकि पता चल सके कि जो लोग  
ऐसे शब्द इस्तेमाल करते वे इसके पात्र हैं कि  
नहीं की वे इस सदन में बैठे या नहीं। मैं आने  
वाली पीढ़ी के लिए आपसे गुजारिश करूंगा कि  
कम से कम आज की कार्यवाही इतिहास के  
लिए दर्ज होनी चाहिए, ऐतिहासिक दस्तावेज  
रद्द न करें। यही मेरी गुजारिश है।

DR. RAFIQ ZAKARIA (Maharashtra): Sir, with all respect, I would like to impress upon Mr. Bhupesh Gupta that what happens in this House, whether it pertains to one Member or a group of Members, concerns the entire House. It is the question of the dignity of the House as such. It is not something personal to Mr. Bhupesh Gupta. Any Member being called a \*\*\* or 'sycophant', for that reason, is something which reflects on the dignity of the whole House and, therefore, I would appeal to him through you, Sir, not to press for not expunging it. It is not a question of history. History is not going to be made. I would like to tell my friend, Mr. Bhupesh Gupta and the hon. Member, Mr. Ladli Mohan Nigam, by these expressions. History is going to be made by our deeds and, therefore, I would again repeat my request to Mr. Bhupesh Gupta that he should not press it. In any case, the ruling of the Chairman is there and it is not possible for the press to take any notice of what happens now so long as that ruling stands. (Interruptions).

SHRI BHUPESH GUPTA: Sir, I am grateful to the hon. Members for their advice. I very much value them even when I disagree with them on some matters. But here, Sir, this should be known to the country that there has come a Member in this House only three days old, and he has discovered a Member who has been in this House for almost 30 years as a \*\*\* and a \*\*\*, and in the interest of Parliamentary democracy, this discovery should be known to the country.

श्री शिव चन्द्र झा : उपसभाध्यक्ष महोदय\*  
अनूपायामेंदरी . . . .

उपसभाध्यक्ष (श्री आर० आर०  
मोरारका) : वह हो गया ।

श्री शिव चन्द्र झा : सुना जाए । उसके लिए उन्होंने डिक्शनरी उलटी कि यह शब्द अनूपायामेंदरी है । हमारी जो परिस्थिति है, सामाजिक परिस्थिति है, और जैसे यह संसद की कार्यवाही चलती है उसका विचार करते हुए उपसभाध्यक्ष जी से चाहूंगा कि सारी डिक्शनरी को रिवाइज करें कि यह सब हमारी परिस्थिति में कितना पायामेंदरी है या नहीं है ।

SHRI NARSINGH NARAIN PANDEY (Uttar Pradesh): Sir, \* are not going to make any history. This should also be recorded in the proceedings.

श्री रामेश्वर सिंह (उत्तर प्रदेश) :  
उपसभाध्यक्ष महोदय, . . . .

उपसभाध्यक्ष (श्री आर० आर० मोरारका):  
नहीं ।

श्री रामेश्वर सिंह : यह इश्यू नहीं है ।  
उपसभाध्यक्ष महोदय, यह हमारा इश्यू नहीं  
इससे अलग . . . .

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): I am not prepared to listen to any new issue just now, till the speech of the hon. Finance Minister is over.

#### THE BUDGET (GENERAL) 1980-81 GENERAL DISCUSSION—contd.

SHRI R. VENKATARAMAN: Sir, the House was naturally concerned with the inflationary situation in our national economy. This was the concern not only expressed by Members on the other side of the House. It was also expressed by all the Members on this side as well. Sir, it is a national problem and I would not like to deal with it in a partisan manner. It would be idle

\*Expunged as ordered by the Chair.